

ITEM NO.801

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

(Please list only I.A. NO. 51870/2022 and I.A. No. 60247/2022 IN
CRL.A. NO. 1087/2021 UNDER THIS ITEM)

WITH

CrI.A. No. 1087/2021 (II)

(FOR INTERIM BAIL ON IA 51870/2022

FOR EXTENSION OF BAIL ON IA 60247/2022)

Date : 25-04-2022 These appeals were called on for hearing by way
of mentioning today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE

HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Saurabh Ajay Gupta, AOR (Mentioned by)
Mr. Nishant Bishnoi, Adv.
Ms. Srishti Prabhakar, Adv.

Mr. Devvrat, AOR

Mrs. Amita Gupta, AOR

For Respondent(s) Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 02.05.2022.

(MANISH ISSRANI)
COURT MASTER(SH)

(RAM SUBHAG SINGH)
COURT MASTER(NSH)